

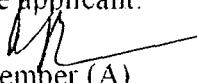
O.A. 303/2008

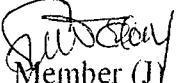
27.4.2010

Hon'ble Shri Justice Shiv Charan Sharma, Member(J)
Hon'ble Dr. A. K. Mishra, Member (A)

Sri R. S. Gupta appeared before us and informed that the applicant Sri A.K.Shukla about one year earlier had taken away the file from him and he is no more representing A. K. Shukla applicant. Hence, the name of Sri R.S. Gupta shall be deleted.

None is present for the applicant and O.A. is dismissed in default of the applicant.


Member (A)


Member (J)

Q
of
Caption under
dictated/27-4-2010
for filing
28-4-2010